

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 234 OF 2018 &
IA NOS. 33 OF 2019 & 240 OF 2019

Dated: 15th February, 2019

In the matter of:

The Tata Power Company Limited (Distribution) Appellant(s)
Versus	
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter on **06.03.2019.**

Court Master/PS

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